

SL. No.30

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/40/2023
NAME OF THE COMPANY	Alok Wires Pvt Ltd
NAME OF THE PETITIONER(S)	Ruchi Agarwal
NAME OF THE RESPONDENT(S)	Alok Wires Pvt Ltd
UNDER SECTION	241

ORDER

Present: None appeared for the Petitioner.

Ld. Counsel Mr. Arun Kumar Satyavolu for the Respondent.

Ld. Counsel for the Respondent prays time for an adjournment for filing counter. One more opportunity is granted to the Respondent for filing counter, subject to costs of Rs.25,000/- to be deposited in Bharatkosh. Proof of depositing to be filed by the next date of hearing. **Matter is adjourned to 21.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)